

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 129
(IB)-281(PB)/2019

IN THE MATTER OF:

Bdr Finvest Pvt. Ltd.	Applicant/petitioner
Vs.		
Ninex Developers Ltd.	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016 (CIRP)

Order delivered on 06.01.2020

Coram:

SH. B. S. V. PRAKASH
HON'BLE ACTG. PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP	Mr. Rakesh Kumar & Mr. Aashish Khattar, Advs.
For the Respondent	Mr. Akhl Sachar, Adv. With Mr. Daljit Sodhi & Mr. Mayank Chawla, A. R of Reliance Home Finance Ltd.
For the Ex-Director	Mr. Vivek Sinha, Mr. Vivek Malik, Mr. Himanshu & Mr. Aaraansh, Advs.

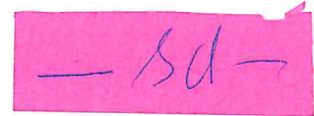
ORDER

CA-171(PB)/2020

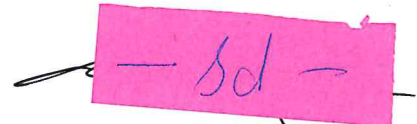
Looking at the application it appears that the case of the applicant is that this corporate debtor availed loan from this applicant by mortgaging the property situated Village Kherki Daula, Sector-76, Gurgaon bearing Village Khekri Daula, "Ninex City" Sector-76, Gurgaon, Haryana. Thereafter when he came to know that these properties were again shown as mortgaged to respondent No. 2- Renu Proptech Pvt. Ltd., as this applicant already sought for inspection of the documents filed by R-2, to verify as to how these properties were further mortgaged which were already mortgaged to

the applicant herein, the RP herein provided inspection but refused to provide the copies of the documents. For their factual aspect not being disputed by the RP, we are of the view that by providing documents to this applicant will not cause prejudice either to the Resolution Professional or to the corporate debtor or to Renu Proptech Pvt. Ltd., thereby, to expedite the proceedings pending before this Bench, Resolution Professional is hereby directed to provide copies of those documents within three days hereof with a further direction to this applicant to intimate next date of hearing to R-2.

List for further consideration on 23.01.2020.



(B. S. V. PRAKASH KUMAR)
ACTG PRESIDENT



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)